

Shri B. S. Murthy: May I know the last occasion when the Egyptian Secretary went to Goa to make an enquiry into the matter?

Shrimati Lakshmi Menon: The hon Member has asked for information, and we are contacting the district officers to collect the required information

Mr. Speaker: That question does not arise out of this

Powerlooms

*1023. **Shri Jadhav:** Will the Minister of Commerce and Industry be pleased to state

(a) whether powerlooms are being manufactured in India,

(b) if so, by which concerns and their total annual production, and

(c) the annual requirements of powerlooms in the country?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir

(b) M/s Central India Machinery Manufacturing Co Ltd, Gwalior, M/s Cooper Engineering Works Ltd, Satara, and M/s Mysore Machinery Manufacturers, Bangalore are the firms, engaged in the manufacture of powerlooms. The total production of powerlooms during 1956 was 2712 and the rate of production of powerlooms in 1957 has been 3200

(c) The average annual demand during the Second Plan period is estimated to be 6,125 looms

Shri Jadhav. May I know whether some of these powerlooms are imported, and if so, their number?

Shri Manubhai Shah About 2000 looms were imported in 1955, and about 1800 in 1956

Shri Ranga: Do Government propose to give licences for the import of any more of these powerlooms, in

view of the fact that so few of the State Governments have been willing to introduce them through the co-operatives, and there is also this exchange difficulty?

Shri Manubhai Shah: The powerloom mentioned here means any loom which is worked by power. These looms are not necessarily installed in the powerloom sector. They are also installed in the organised sector, that is, in the textile mills themselves. The new import policy is practically to ban the import of all looms, except where Government are satisfied that a particular category is not manufactured in this country.

Rajendra Market, Delhi

*1024. **Shri Kadiyan:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether it is a fact that the Rajendra Market in Delhi was constructed in 1948 for a period of five years and on the expiry of the period, the lease was not renewed by the Notified Area Committee, Civil Station, Delhi,

(b) if so, whether it is proposed to construct a permanent market at the site of the Rajendra Market, and

(c) whether the residents and the stall holders will be given some alternative accommodation?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar):

(a) Yes

(b) No

(c) Alternative accommodation was offered to those eligible but only a few accepted the offer. The question of giving further alternative accommodation does not arise now.

Shri Kadiyan: May I know whether in view of the fact that the present market is a pretty old one, and it is inconvenient for the stallholders to carry on their business there, and also in view of the fact

that they have been put to much difficulty in this respect, Government will reconsider their decision not to construct a new market there?

Shri P. S. Nasker: The answer to part (b) of the question was 'No'

Mr. Speaker: Hon Members will avoid as far as possible making suggestions for action. They can only elicit information.

Industrialisation of Rajasthan

*1025. **Shri Karni Singhji:** Will the Minister of Commerce and Industry be pleased to state

(a) whether any scheme for the industrial development of Rajasthan, particularly in regard to Bikaner and Jodhpur Divisions, has been drawn up and considered in view of the benefit of hydro-electricity from the Bhakra Nangal project to those areas,

(b) if so, whether the details of the scheme will be laid on the Table of the House, and

(c) whether the Government of Rajasthan has sought the financial aid of the Central Government for the Industrial Development of this undeveloped State?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) Presumably, the Hon'ble Member is referring to the proposal made by the Rajasthan Government regarding the establishment of a Fertilizer (Ammonium Sulphate) factory at Hanumangarh which was specifically linked up with power supply from Bhakra Nangal. This scheme was examined by a Committee appointed by the former Ministry of Production, but was not accepted at that time, as other sites outside Rajasthan were considered to be better.

(c) Provision has been made in the Second Five Year Plan for the following schemes in Rajasthan:

- (i) Pilot Plant researches for the recovery of sodium sulphate etc from salt bitterns, and
- (ii) One Co-operative Sugar Factory, at a total cost of Rs. 35.15 lakhs. In addition a provision of Rs 5 crores has been made for village & small scale industries in that State.

Shri Karni Singhji: May I know whether the Government of India are satisfied with the industrial progress of Rajasthan?

Shri Manubhai Shah: It is much better than what it was before, and we are making every attempt to see that it still goes more forward.

Shri Kaaliwal: Recently, Government have been good enough to take up the Rajasthan canal system, which, I am told, is going to be the largest canal system in the world, it will irrigate about 3 or 4 million acres of land. Naturally, some industries also may come up there. May I know whether Government have any scheme or contemplate any scheme to put up industries there, along with the canal system?

Shri Manubhai Shah: As the House is fully aware, in the Second Five Year Plan, we have provided for several industries in the public sector. In the Plan itself, no enlargement today is possible, unless it is very much urgently called for.

As far as private industries are concerned, I can assure the hon. Member that I visited Jaipur only last week, and I found that there had been quite a good spurt in investment and establishment of private industries there. Actually, production of cement is going up phenomenally there. The rated production in a few years will be 11 lakhs of tons per year.

Shri Morarka: May I know the total amount spent by Government for the industrial development in Rajasthan during the First Five Year Plan, and the Second Five Year Plan, so far?